

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 8
(IB)-127(PB)/2023

IN THE MATTER OF:

Indusind Bank Ltd

.... Petitioner

v.

Fidere Facilities Management Pvt. Ltd

.... Respondent

Order U/s. 7 of (IBC) CIRP

Order delivered on 18.03.2024

ORDER

IA-753/2024

Re-notified to 20.03.2024.

-Sd/-
(COURT OFFICER)

18.03.2024
Lalit